

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 04 OF 2019 &
IA No. 1805 OF 2018 & IA No. 246 of 2019**

Dated: 3rd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Chikkahalli Solar Power Project & Anr.

...Appellant(s)

Vs.

**Bangalore Electricity Supply Company
Limited & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhulinga Navadegi, Sr.Adv.
Mr. Shubharanshu Padhi
Mr. P. Kavin Prabhu
Mr. Ashish Yadav
Mr. Gursimran Dhillion

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli for R-1

Mr. Nithin Sarvanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

Admit. Issue notice to the Respondents returnable on 15.05.2019.

List this matter on **15.05.2019**. In the meantime, pleadings be completed.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt